

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/2939/2020**

This the 9<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Junaid Ahmad Ahangar, age 30 years S/o A.g. Ahangar R/o Green Avenue Bemina Srinagar. ....Applicant

(Advocate:- Mr. R.A. Bhat - Not Present)

**Versus**

1. State of J&K through Commissioner/Secretary to Government, Health and Medical Education Department, Civil Sectt. Jammu/Srinagar & 3 ors. ....Respondents

(Advocate: \_\_\_\_\_)

**O R D E R  
I O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the ling to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 24.05.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 08.07.2021 for appearance of applicants. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil